

1	2	3	4
12	Manipur	259	2176
13	Meghalaya	4	34
14	Nagaland	20	168
15	Orissa	239	1357
16	Punjab	113	587
17	Rajasthan	735	2557
18	Tamilnadu	321	10178
19	Tripura	40	127
20	Uttar Pradesh	368	3029
21	West Bengal	5250	44100
22	Sikkim
23	Andaman & Nicobar
24	Arunachal Pradesh	3	25
25	Chandigarh	4	28
26	Dadra & Nagar Haveli
27	Delhi	253	4295
28	Goa, Daman & Diu	25	498
29	Lakshadwip
30	Mizoram	39	196
31	Pondicherry	13	77
TOTAL :		13335	111979

SOURCE : From Information for sample survey of small scale units (1982-83).

Annual sales turn over of Panama Industries

*190. SHRI SHANKARRAO NAR-
AYANRAO DESHMUKH:

DR. JOSEPH LEON
D'SOUZA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Starred Question 17 given in the Rajya Sabha on the 29th April, 1985 and state:

(a) what is the total annual sales turn over of Panama Industries during the last three years, year-wise;

(b) the names of their partners as well as the names of Directors of Wockhardt and what are the connections and arrangements between these two companies;

(c) whether it is a fact that the sales turnover of Panama Industries crossed the exempted limits of price control during 1980 itself and the company did not apply for price approval since then and have been overcharging the prices from the public;

(d) if so, why action was not taken against the company at the very moment the company crossed the exempted limit of price control according to Drug Price Control Order, 1979; and

(e) by when the fair prices of the formulations will be notified in order to provide relief to consumers?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) According to the information available the sales turnover of M/s. Panama Industries and Labs. during the last three years is as follows:—

Year	Sales turnover Rs./Lakhs
1982	338.41
1983	665.93
1984	669.98

(b) M/s. Wockhardt Pvt. Ltd. are the Agents of M/s. Panama Industries and Labs. Other details regarding names of Directors and Partners and the nature of connection between the two companies are not available.

(c) and (d) The exact date when M/s. Panama Industries and Labs. crossed the limit of Rs. 50 lakhs in sales turnover is not known. This fact, however, came to the notice of the Government in May, 1984. A notice was issued to the company and in their reply the company contended that in respect of the products, manufacture of which was started during the exemption period. No price approval was required by them after crossing the limit of Rs. 50 lakhs. This contention of the company was not found to be tenable in law and was accordingly rejected on 24th April, 1985.

(e) The company have been given notice to submit applications for fixation of price by 15th May, 1985. Further action to fix the prices of formulations on *sue moto* basis or on the basis of applications, if received, by the stipulated date would be taken after the above date.

Production of Pyrazinamide

*191. SHRI NAND KISHORE BHATT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the producers of Pyrazinamide in the country, their licensed capacity and production during the last three years, year-wise;

(b) what is the price fixed by his Ministry for the bulk drug and formulations based thereon;

(c) whether it is a fact that during the last two months, the manufacturers have increased the prices of these essential medicines;

(d) whether it is also a fact that the strip of 10 tablets of Pyrazinamide 750 gm. which was available at Rs. 17/- per strip two months back is now available at Rs. 21/-; and

(e) what are the reasons therefor and whether such increase has been allowed by his Ministry and if not, what action is being taken by his Ministry in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Pyrazinamide is produced in the country by